

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 466 of 2020**

**In the matter of:**

**Mr. Vishal Vijay Kalantri**

**....Appellant**

**Vs.**

**Mr. Shailen Shah (Resolution Professional of Dighi Port Ltd.) & Ors.**

**....Respondents**

**Present:**

**Appellant: Nemo.**

**Respondents: Mr. Gourab Banerji, Senior Advocate with Ms. Aditi Sharma, Advocates for COC.**

**Mr. Arun Katpalia, Senior Advocate with Mr. Mahesh Agarwal and Mr. Himanshu Satija, Advocates for R-4.**

**ORDER**

**19.05.2020:** When the appeal was taken up as an urgent matter at the instance of the Appellant, nobody appeared to represent the Appellant.

Mr. Gourab Banerji, learned Senior Counsel appears on behalf of the Respondent No.3- 'Committee of Creditors' and Mr. Arun Katpalia, learned Senior Counsel appears on behalf of the Respondent No.4.

Let the appeal be listed on 8<sup>th</sup> June, 2020 before this Court.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*AR/R*